

(By Circulation)

08.7.2002

HON. MR. JUSTICE R.R.K. TRIVEDI, V.C.

HON. MAJ. GEN. K.K. SRIVASTAVA, MEMBER (A)

This application for review of the order dated 19.4.02 passed in OA 93/96 has been filed on 20.5.02. We have perused the order and the ground raised in the review application. In our opinion, the order does not suffer from any error apparent on the face of record, calling for interference by way of review.

The review application is accordingly rejected.

MEMBER (A)

VICE CHAIRMAN

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